

ADM/294/2020

Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Dated: 30.09.2020.

NOTIFICATION

Sitting arrangement made vide this office notification bearing ADM No. 294/2020, dated 25.09.2020, in respect of Shri Gokula K., Prl. Civil Judge & JMFC, Anekal on 01.10.2020 stands cancelled. Further, Shri Ramaprashanth M.N., Additional Civil Judge & JMFC, Anekal is placed in charge of the court of Prl. Civil Judge & JMFC, Anekal on the said day.



(VENKATESH NAIK T.)

Prl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Copy forwarded through e-mail to:

1. To the concerned courts.
2. Assistant Public Prosecutors of the court concerned.
3. Superintendent of Police, Bengaluru Rural District, Bengaluru.
4. Advocates' Association through concerned court.
5. Web Hosting
6. Notice Board